

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 124**

**IA(I.B.C)/2702(CH)2023**

**In**

**CP (IB) No. 252/Chd/Hry/2022**

**(Admitted)**

**IN THE MATTER OF:**

**Globe Fincap Ltd.**

**...Petitioner-Financial Creditor**

**Versus**

**Surya Shakti Resources Pvt. Ltd.**

**...Respondent-Corporate Debtor**

**Under Section: 7, 33 IBC 2016**

**Order delivered on 16.07.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 14.08.2024.

Sd/-

**Court Officer**